

**Central Administrative Tribunal  
Ernakulam Bench**

OA/180/00362/2018

Wednesday, this the 23<sup>rd</sup> day of January, 2019

**C O R A M**

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member**

**Hon'ble Mr.Ashish Kalia, Judicial member**

V.Srividhya  
W/o P. Dinakaran  
No.61, West Kalnayakken Street  
Woraiyur, Trichy-620 003.

Applicant

[Advocate: Mr.Joseph Sebastian rep by Alfred Winston Lionel]

**versus**

1. General Manager  
Southern Railway, Headquarters Office  
Park Town PO, Chennai-600 003.
2. The Chief Medical Director  
Southern Railway, Moor Market Complex  
Park Town PO, Chennai-600 003.
3. The Chief Medical Superintendent  
Railway Hospital, Palakkad-678 002.
4. The Senior Divisional Personnel Officer  
Personnel Branch, Divisional Office  
Palghat Division, Southern Railway  
Palakkad-678 002.
5. The Chief Personnel Officer  
Southern Railway  
Park Town PO, Chennai-600 003.

Respondents

(Advocate: Mr. Asif K.H.)

The OA having been taken up and heard on 23<sup>rd</sup> January, 2019, this Tribunal on the same day delivered the following order:

**ORDER (oral)****By E.K.Bharat Bhushan, Administrative Member**

Learned counsel for the respondents submits that as prayed for by the applicant, he has been sent for medical examination and assigned appropriate category.

**2.** In view of the aforesaid submission, the OA is dismissed as infructuous.

(Ashish Kalia)  
Judicial Member

(E.K.Bharat Bhushan)  
Administrative Member

aa.

**Annexures filed by the applicant:**

Annexure A1: Copy of the offer of appointment issued by the 5<sup>th</sup> respondent dated 26.05.2017.

Annexure A2: Communication dated 28.07.2017 from the 5<sup>th</sup> respondent.

Annexure A3: Copy of the medical report dated 15.09.2017 issued by the Medical Board.

Annexure A4: Copy of the representation dated 25.09.2017 submitted before the 3<sup>rd</sup> respondent.

Annexure A5: Letter of rejection of request for re-medical examination dated 4.2.2017.